D-27017/4/2023-Admin-II (LA) Government of India Ministry of Law and Justice Department of Legal Affairs

Room No. 413, A Wing, 4th Floor, Shastri Bhawan, New Delhi-110001 Dated: 23.06.2025

CIRCULAR

Department of Legal Affairs, Ministry of Law and Justice is in process of auctioning obsolete IT items as well as scrap furniture & fixtures (at Shastri Bhawan and Lower Court, Tis Hazari). A list of all such items is attached herewith as Annexure-A.

- Interested bidders (duly authorized by appropriate authorities) are requested to inspect the items between 24th June, 2025 and 26th June, 2025 during office hrs. and submit their quote to Section Officer, Admin-II Section, Department of Legal Affairs, 413-A Wing, 4th Floor, Shastri Bhawan, New Delhi by 30th June, 2025 05:30 pm. Quotes receive after 5:30 pm will summarily be rejected.
- This Circular may be downloaded from the official website of this 3. Department i.e. "legalaffairs.gov.in."

Section Officer Phone No. 01123384837

To,

1. All the Auctioneers (through website)

1. NIC Section for uploading this Circular on this Department's website immediately.

भारत सरकार/GOVERNMENT OF INDIA विधि एवं न्याय मंत्रालय/MINISTRY OF LAW & JUSTICE कानूनी मामलों का विभाग/DEPARTMENT OF LEGAL AFFAIRS मुकदमेबाजी अनुभाग/LITIGATION (LC) SECTION

Room No. 140, Tis Hazari Court Delhi-110054 Date- 27.03.2025

Sub: - Old/damaged/broken furniture, almirahs and others items for the disposal in Litigation (LC) Section

Litigation (LC) Section has following old/damaged/broken items, details are given below: -

S. No.	ITEMS	Quantity
1.	Locker	2
2.	Heater	7
4.	Visitor Chair	27
5.	Revolving Chair	6
6.	Sofa Set	1
7.	Office Table	5
8.	Steel Almirah	3
9.	Steel Rack (Row 8)	3
10.	Steel Rack (Row 5)	3
11.	Steel Rack (Row 6)	2
12.	Side Table	1

2. It is stated that Litigation (LC) Section does not have enough space to retain these items in the section, therefore, if approved we may send these details to Admin II for further necessary action and disposal.

(Rajender Kumar) Court Clerk 28/3/2625

(Ravi Kumar) Superintendent (Legal)

ALA & Incharge

US (Admin II)

Annexure-A

Auction List DATE - 2025

S.No	Name of Itomo	
•		Quantity
1.	TV (LCD) SONY (S. No.	
	2427116,2427083	2
2.	UPS DHUBLE BATTERY	
3.	FAX MACHINE	5
	1 AN IMACHINE	
		2 S/NO CNK8F2R5M9,CNK85F55VC
4.	LIPS (SIMON) DATE	P - Somo, Crarkas F55VC
5.	UPS (SINGAL BATTERY)	14
6.	MAYUR JUG WALL FAN	3
7.	VVALL FAN	2
8.	All visits	2
9.	ALMIRAH IRON BIG	
-		3
10.	TONNER	
11.	TELEPHONE INSTUMENT	50
12.	0.000141	23
13.	WATER DISPENSER	
14.	CONTROL OF THE PROPERTY OF THE	7
	PAPER CUTTING MACHINE Model 9711	1
15.	BANNER STAND	
16.	STEFI KATTIE	10
17.	WALL CLOCK	5
18.	TOSHIBA(M-DP 4572	2
	NO.CELEF5180	1.6
	6AG00006784CELE51803	
19.	SCANNER	
	S/NO GWIDERS CWIDERS	3
	S/NO.GWU06031,GWU05987,GWU0551	
20.	Window A/C	
21.	VVIIIdow A/C	11
22.	LIDE DATTED.	
23.	UPS BATTERY	26
24.	SOFA TOW SEATER	1
25.	BANER STANDEE	10
26.	ROD HEATER	1
27.	HOT CASE	6
28.	CHAIRS	18
29.	SPEAKER	2
30.	KEY BOARD	
31.	MOUSE	38
32.	STUDY STAND	29
	A/C IN DOOR	2
33.	A/C OUT DOOR	7
34.	TABLE	7
		3